


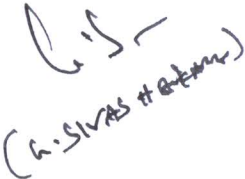
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016  
PETITION NUMBER : CP/3/2016  
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others  
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1)	K. RAMA ANAND G. V. MOHAN KUMAR	Counsel for Respondent No. 2	
2)	M/S. G. SIVASHANKARAN GAILLA	Counsel to petitioners.	 (G. SIVAS HANKARAN)

**ORDER**

Shri G Sivashankaran, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R2 present and prayed time for filing sur rejoinder. At request time extended finally. **Put up on 07.03.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)